

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A/20/0039/2017

Date of order : 18.9.2018

Between:

P PRAMEELA,
D/o. RAMANAIAH,
Aged: about 42 years,
Occupation : Project Personal Secretary
Accounts (Projects),
Satish Dhawan Space Centre SHAR,
Sriharikota, Nellore.

Applicant

A N D

1. Union of India rep. by its Secretary,
Department of Space, Antariksh Bhavan,
New BEL Road,
Bangalore-231,
2. Satish Dhawan Space Centre SHAR,
Represented by the Controller, SDSC, SHAR,
Sriharikota, Nellore-524121,
3. The Grievance Committee,
Satish Dhawan Space Centre SHAR,
Represented by its Member Secretary and
Senior Administrative Officer/GA,
Sriharikota, Nellore.

... Respondents

Counsel for the applicant : Dr. A.RAGHU KUMAR
Counsel for the respondents : MR. V VINOD KUMAR

C O R A M :

THE HON'BLE MR .B V SUDHAKAR, MEMBER (A)
THE HON'BLE MR. SWARUP KUMAR MISHRA, MEMBER (J)

ORAL ORDER

(Per Hon'ble Mr. B V SUDHAKAR, Member (A)

Heard Mr. B.Pavan Kumar representing Dr. A.Raghu Kumar, Learned counsel for the applicant and Mr. V.Vinod Kumar, learned standing counsel for the respondents.

2. The learned counsel for the applicant informed that the relief sought in the OA has been granted by the respondents vide letter No.SCF/PGA/ESTT-II/PRIS/2018 dated August 1, 2018 (Exhibit-R5 of additional reply).
3. Accordingly, the OA is disposed of. No order as to costs.

**(SWARUP KUMAR MISHRA)
MEMBER (J)**

**(B V SUDHAKAR)
MEMBER (A)**

Dated: 18th SEPTEMBER, 2018
Dictated in the open court

vsn